

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2839
(TO BE ANSWERED ON 19.12.2024)

FLEXIBLE RETIREMENT SCHEME

#2839. SHRI TEJVEER SINGH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is contemplating an early retirement scheme for Central Government employees, and the impact of its implementation on employees;
- (b) whether Government has formulated any scheme for Government employees who desire their retirement age to be increased (late retirement), and the conditions that would be applied for this; and
- (c) whether Government has any policy under which flexibility in retirement age could be granted to Government employees thereby allowing them to retire earlier or later as per their preference?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a) & (b): No, Sir. There is no such proposal under consideration of the Government; and
- (c): The Central Government employees who fulfil the prescribed criteria have the option to seek early retirement available to them under Central Civil Services (Pension) Rules, 2021, All India Services (Death-cum-Retirement Benefits) Rules, 1958, etc.
